

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

NOTIFICATION

Dated __ May, 2018

No. HCM. II/58/2016-Estt/ In continuation to the notice No. HCM.II / 58/2016 - Estt/
994 dated 15th March, 2018 for the subscription for printed copy of cause list for the year
2018-2019, the date of submission for application is hereby extended till 15th May, 2018.

The subscribers are requested to deposit the subscription fee amounting to Rs. 800/- (Rupees eight hundred only), through Treasury Challan under the Head of Accounts "0070 – other administrative service 01 Admn. Of Justice - 800 - other receipts", and furnish a copy of the same to the undersigned.

By Order,


REGISTRAR GENERAL

Memo No. HCM. II/58/2016-Estt/ 1848 A

Dated 2nd May, 2018

Copy to:-

1. The Joint Registrar-cum-Secretary to Hon'ble Chief Justice (Acting), High Court of Meghalaya, Shillong.
2. The Registrar, High Court of Meghalaya, Shillong.
3. The Joint Registrar - cum- OSD, High Court of Meghalaya, Shillong.
4. The Deputy Registrars, High Court of Meghalaya, Shillong.
5. The Assistant Registrars, High Court of Meghalaya, Shillong.
6. The Chief Librarian, High Court of Meghalaya, Shillong.
7. The System Analyst, High Court of Meghalaya, Shillong, with a request to upload the Notification on the High Court website.
8. The Superintendent (Judl), High Court of Meghalaya, Shillong.
9. The Chief Senior Translator (I/C Stationery), High Court of Meghalaya, Shillong.
10. The Public Relation Officer, High Court of Meghalaya, Shillong.
11. The Court Officers, High Court of Meghalaya, Shillong.
12. The Court Masters, High Court of Meghalaya, Shillong.
13. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong.
14. The President/Secretary of High Court Bar Association.
15. The President/Secretary of Shillong Bar Association.
16. The Treasury Officer, Shillong South Treasury, East Khasi Hills District for information and necessary action.
17. Notice Board
18. Office file


REGISTRAR GENERAL